## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(IB)-208/(ND)/2017

IN THE MATTER OF:

M/S. Lease Plan India (P) Ltd.

.....PETITIONER

Vs.

M/s. ACPL HR Services (P) Ltd

.... RESPONDENT

SECTION:

Under Section 9 of IBC, 2016

Order delivered on 25.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

: Mr. Somesh Chandra Jha, Advocate-

For the Respondent

## ORDER

Learned Counsel for the petitioner is present and heard. None appears for the respondent despite notice. Sd/-

Order is reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

25.8.2017 Surjit